

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:795  
ANSWERED ON:25.11.2011  
UNITS AND SUB-UNITS IN HOSPITALS  
Joshi Shri Mahesh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the criteria/guidelines laid down for formation of units and sub-units in Central Government Hospitals in the country particularly Safdarjung Hospital at Delhi;
- (b) whether these guidelines are being followed in setting up of units or sub-units;
- (c) if not, the reasons therefor;
- (d) whether there are reports of deviation from the prescribed guidelines in certain units of the hospitals;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the corrective measures taken/ proposed by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) The Postgraduate Medical education Regulation, inter alia, stipulates in paragraph 11.3 that a Department to be recognized for training of Post Graduate students, shall have at least 60 (sixty) beds each of General Medicine, General Surgery, Obstetrics and Gynecology and 30 (thirty) beds each for others specialties for Degree and Diploma course, and 20 (twenty) beds each in case of Super Specialty courses.

Explanation:

A unit shall consist of not less than 30 and more than 40 beds for Degree/Diploma courses and not less than 20 and more than 30 beds for Super Specialty courses respectively.

(b): Yes.

(c): Does not arise.

(d) to (f): The Medical Council of India (MCI) has no such report. However, MCI has carried out an assessment for the purpose of recognition courses at Safdarjung Hospital.